

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 1034
ANSWERED ON 22ND NOVEMBER, 2016

FOOD PROCESSING UNITS

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Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the number of food processing units/industries registered and functioning in the country during the last three years and the current year, State-wise along with the products which are being processed in these units;
- (b) whether there has been a shortage of food processing units resulting in farmers not getting fair price for their produce in various parts of the country and if so, the details and impact thereof along with the requirement and availability of food processing facilities and closed food processing units, State-wise;
- (c) whether the Government proposes to set up additional food processing units/revive closed food processing units in various parts of the country and if so, the details thereof, State-wise;
- (d) whether the Government proposes to formulate any scheme for development and promotion of food zones/clusters to ensure adequate supply of raw material to food processing units in the surplus fruit and vegetable growing areas and if so, the details thereof and the steps taken in this regard; and
- (e) whether the Government has conducted any survey to assess the potential of food processing industries in the country and if so, the details and the outcome thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI)

- (a) As per latest Annual Survey of Industries, state-wise number of food processing units/industries in the registered sector operating during 2011-12, 2012-13 and 2013-14 are given in **Annexure I**. The major products being processed in these industries are given in **Annexure II**.
- (b) There is a scope for growth of food processing industries as the level of food processing in the country was only 6.76% in 2010-11, as per a 2014 study, commissioned by Ministry of Agriculture, and undertaken by Institute of Economic Growth. The data regarding the farmers not getting fair price for their produce is not available. The state-wise list of the availability of food processing facilities under Mega Food Park and Cold Chain Schemes supported by Ministry of Food Processing Industries is given at **Annexure III**.
- (c) The Ministry is providing financial assistance under the Central Sector Schemes for promotion and development of food processing sector in the country. These are (1) Scheme for Mega Food Parks (2) Scheme for Modern Abattoirs (3) Scheme for Integrated Cold Chain and Value Addition Infrastructure (4) Scheme for Creation/Expansion of Food Processing and Preservation (5) Scheme for Quality Assurance (6) Scheme for Human Resource and Institutions. Farmers, Farmer Producer Organizations, Individuals, Group of Entrepreneurs, Cooperative Societies, Self Help Groups, NGO's, Central/ State PSU etc. are eligible to avail financial assistance under these schemes for setting up food processing industries in the country. The detailed guidelines of these schemes having the pattern of financial assistance, eligibility criteria, procedure for approval of projects etc. are available on the Ministry's website at www.mofpi.nic.in
- (d) Mega Food Park scheme aims to create modern food processing infrastructure for development of a cluster of food processing units based on a hub and spoke model. Minimum of 50 acre land is required for the Central Processing Centre in a Mega Food Park to set up a cluster of 25 to 35 food processing units.
- (e) No survey has been conducted to assess the potential of food processing industries in the country till date.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1034 ANSWERED ON 22ND NOVEMBER, 2016 REGARDING FOOD PROCESSING UNITS

State-wise estimated number of registered factories in Food Processing Sector				
S. No.	Name of the State/UTs	2011-12	2012-13	2013-14
1	Andhra Pradesh	9357	5736	5739
2	Andaman & Nicobar Islands	3	4	5
3	Assam	1212	1255	1294
4	Bihar	714	734	794
5	Chandigarh	21	12	19
6	Chhattisgarh	1027	1008	1049
7	Dadra & Nagar Haveli	5	8	3
8	Daman & Diu	32	35	31
9	Delhi	142	153	166
10	Goa	85	84	86
11	Gujarat	1924	1923	1904
12	Haryana	649	608	631
13	Himachal Pradesh	169	164	172
14	Jammu & Kashmir	151	156	144
15	Jharkhand	169	205	198
16	Karnataka	1979	2038	2033
17	Kerala	1437	1503	1460
18	Madhya Pradesh	753	738	672
19	Maharashtra	3113	3077	3040
20	Manipur	17	17	21
21	Meghalaya	16	16	18
22	Nagaland	10	13	15
23	Odisha	873	930	932
24	Puducherry	55	73	69
25	Punjab	2783	2793	2786
26	Rajasthan	777	794	862
27	Sikkim	16	20	21
28	Tamil Nadu	5185	5161	5204
29	Telangana	NA	3714	3850
30	Tripura	53	66	71
31	Uttar Pradesh	2117	2098	2037
32	Uttarakhand	380	383	380
33	West Bengal	1600	1625	1739
Total		36824	37144	37445
Source: Annual Survey of Industries				

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1034 ANSWERED ON 22ND NOVEMBER, 2016 REGARDING FOOD PROCESSING UNITS

Major products which are being processed in food processing industries (National Industrial Classification 2008 division 10 & 11) based on Annual Survey of Industries, 2013-14

Sr. No.	National Product Classification for Manufacturing Sector (NPCMS) Codes	Description
1	2111200	Meat of buffalo, fresh or chilled
2	2113100	Meat of cattle, frozen
3	2113200	Meat of buffalo, frozen
4	2116000	Edible offal of poultry, fresh, chilled or frozen
5	2121000	Fish, frozen (excluding fish fillets and fish meat)
6	2122102	Fish meat chilled
7	2122200	Fish fillets, frozen
8	2124200	Fish, otherwise prepared or preserved
9	2125001	Shrimps, frozen
10	2125099	Other crustaceans, frozen, n.e.c
11	2127001	Shrimps otherwise prepared or preserved
12	2127099	Other crustaceans, prepared or preserved, n.e.c
13	2142400	Cashew nuts, shelled
14	2143901	Mango juice(including concentrates and pulp)
15	2143999	Other fruit juices, n.e.c.
16	2149500	Nuts,groundnuts & other seeds,roasted,salted or otherwise n.e.c
17	2152200	Poultry fat, rendered
18	2153100	Soya bean oil, crude
19	2153800	Cottonseed oil, crude
20	2153901	Mustard oil, crude
21	2153903	Ricebran oil, crude
22	2153999	Other vegetable oils, crude, n.e.c.
23	2154100	Soya bean oil, refined
24	2154200	Groundnut oil, refined
25	2154300	Sunflower-seed oil, refined
26	2154500	Palm oil, refined
27	2154600	Coconut oil, refined
28	2154800	Cottonseed oil, refined
29	2154901	Mustard oil, refined
30	2154903	Ricebran oil, refined
31	2154999	Other vegetable oils, refined, n.e.c.
32	2159001	Other vegetable oils and fats, refined
33	2159004	Other vegetable oil and fats
34	2159099	Other animal and vegetable oils and fats, refined, n.e.c.
35	2171008	Oil-cake, mustard seed
36	2171010	Oil-cake, rapeseed
37	2171099	Oil-cake, others (incl. solvent extracted) n.e.c.
38	2211001	Full cream milk
39	2211002	Toned milk
40	2211003	Fat free/low-fat (skimmed) milk
41	2211099	Other processed liquid milk, n.e.c

42	2221100	Whole milk powder
43	2221200	Skim milk and whey powder
44	2221900	Other milk and cream in solid forms, n.e.c.
45	2222200	Condensed milk
46	2222902	Milk
47	2222999	Milk and cream, n.e.c.
48	2223002	Curd (dahi)
49	2224101	Butter of cow milk
50	2224102	Ghee of cow milk
51	2224199	Others fats derived from cow milk
52	2224201	Butter of buffalo milk
53	2224202	Ghee of buffalo milk
54	2224299	Others fats derived from buffalo milk
55	2224900	Butter and other fats and oils derived from other milk
56	2227003	Ice cream
57	2229001	Sweetmeat (made of milk)
58	2229099	Other dairy products, n.e.c.
59	2311001	Wheat flour (atta/maida)
60	2311003	Other mixed wheat flour (multi-grain)
61	2312099	Other cereal flours; n.e.c
62	2313099	Groats, meal and pellets of wheat and other cereals; n.e.c
63	2314099	Other cereal grain products (pop-corn, sweetcorn, etc.), n.e.c
64	2316101	Rice flake (Chira/Chudwa/ Chidwa/Poha)
65	2316102	Rice broken (all types)
66	2316105	Rice puffed (murmura/ muri)
67	2316106	Rice, basmati milled
68	2316107	Rice (other than basmati), par-boiled milled
69	2316108	Rice (other than basmati), non-boiled (atap) milled
70	2316199	Rice, semi- or wholly milled; n.e.c
71	2316201	Rice basmati brown/ husked
72	2316202	Rice (other than basmati), par-boiled brown/ husked
73	2316203	Rice (other than basmati), not-boiled (atap) brown/ husked
74	2316299	Husked rice; n.e.c
75	2317007	Rawa(sooji)
76	2317009	Soyabean flour
77	2317010	Arhar dal, milled
78	2317012	Moong dal, milled
79	2317013	Musur dal, milled
80	2317014	Gram, milled
81	2317015	Gram flour (besan)
82	2317099	Other pulses and vegetable flours and meals, n.e.c.
83	2321006	Glucose
84	2321011	Invert sugar (mixture of glucose and fructose)
85	2322005	Starch, maize
86	2322099	Starches;inulin;wheat gluten;dextrins & other modified starches;n.e.c
87	2331900	Preparations used in animal feeding n.e.c.
88	2342001	Biscuits
89	2342004	wafers (crisp and thin biscuits in different forms/shapes)

90	2343001	Cake cream
91	2343099	Pastry goods and cakes ; n.e.c
92	2349001	Bread
93	2349099	Bread and other bakers' wares; n.e.c
94	2351101	Khandsari sugar
95	2351199	Other raw cane sugar n.e.c.
96	2352001	Refined cane (bada dana)
97	2352002	Refined cane sugar (chota daana) including sugar cubes
98	2352099	Other forms of refined sugar n.e.c.
99	2353099	Refined,beet & maple sugar,syrup,solid ,added flavouring/colour;n.e.c
100	2354000	Molasses
101	2365000	Chocolate & other food items with cocoa (not sweetened),in bulk forms
102	2366000	Chocolate & other food items with cocoa(not sweetened),not in bulkform
103	2367099	Sugar confectionery and other parts of plants,preserved by sugar,n.e.c
104	2371003	Noodles
105	2391206	Instant coffee
106	2391301	Black Tea (CTC)
107	2391302	Black tea (leaf), Darjeeling
108	2391399	Other tea, n.e.c
109	2392202	Chillies dry (powder), processed
110	2392499	Other spices, processed; n.e.c.
111	2399102	Baby food(Cereal based)
112	2399199	Other homogenized composite food preparations; n.e.c.
113	2399501	Tomato Sauce (including Ketchup)
114	2399700	Other prepared dishes and meals
115	2399902	Namkeen/bhujia
116	2411099	Undenatured ethyl alcohol of strength by volume of 80% or higher;n.e.c
117	2413101	Country Liqour and its variant
118	2413103	Liqueurs
119	2413106	Whisky
120	2413199	Spirits,liqueurs & other spirituous beverages strength by 40 % vol,nec
121	2413900	Other spirituous beverages & undenatured ethyl alcohol strength<80% vol
122	2421201	Burnt Wine, Brandy
123	2431000	Beer made from malt
124	2441001	Bottled Mineral Water
125	2449002	Soft drink , carbonated beverage other than soda water
126	3412001	Acid, fatty
127	3413104	Rectified spirit
128	3413199	Ethyl alcohol and other spirits, denatured, of any strength n.e.c
129	3527022	Castor oil , medicated
130	3541099	Essential oils & flavours n.e.c
131	3912002	Bran rice
132	3912003	Bran wheat
133	3914000	Beet-pulp, bagasse and other waste of sugar manufacture

Source: Annual Survey of Industries, 2013-14

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1034 ANSWERED ON 22ND NOVEMBER, 2016 REGARDING FOOD PROCESSING UNITS

State-wise details of sanctioned Mega Food Parks and Cold Chain Projects

Sl. No.	State	Mega Food Park Projects	Cold Chain Projects
1.	Andhra Pradesh	3	2
2.	Arunachal Pradesh	0	0
3.	Assam	1	2
4.	Bihar	2	2
5.	Chhattisgarh	1	2
6.	Goa	0	0
7.	Gujarat	1	9
8.	Haryana	1	8
9.	Himachal Pradesh	1	10
10.	Jammu & Kashmir	1	4
11.	Jharkhand	1	0
12.	Karnataka	1	4
13.	Kerala	2	2
14.	Madhya Pradesh	2	4
15.	Manipur	0	1
16.	Meghalaya	0	0
17.	Maharashtra	3	29
18.	Mizoram	1	2
19.	Nagaland	0	0
20.	Odisha	2	1
21.	Punjab	3	10
22.	Rajasthan	1	4
23.	Sikkim	0	0
24.	Tamil Nadu	0	3
25.	Telangana	3	3
26.	Tripura	1	0
27.	Uttarakhand	2	16
28.	Uttar Pradesh	0	9
29.	West Bengal	1	8
30.	All UTs	0	0
	Total	34	135